Vani

(c) A statement containing the required information is enclosed.

#### STATEMENT

Names of journals published by AIR	Names of languages in which the journals are published by AIR	No. of printe issi	d per
Akashvani	English	4,800 (V	Veekly)
Akashvani	Hindi	3,050 (Fort- nightly)	
Awaz	Urdu	700	**
Betar Jagat	Bengali	42,000	**
Akashi	Assamese	500	,,
Vanoli	Tamil	40,000	**

### दिल्ली होमगार्ड

10,300

1,000

Telugu

Nabhovani Gujarati

20.4. श्री सूरज प्रसाद : क्या गृह मंत्री यह बताने की क्रुपा करेंगे कि : 😅 🧀 😘 🐠 🕬

- (क) क्या यह सच है कि दिल्ली गृह रक्षकों (होमगाईस्) को 26 जनवरी, 1970 की इ्यूटी का भुगतान सभी तक नहीं हुसा है;
- (ख) क्या यह भी सच है कि उक्त तारीख को जब ये गह रक्षक डयटी पर होते हैं तो उस समय सरकार द्वारा उनके खाने-पीने की कोई व्यवस्था नहीं की जाती है; और
- (ग) यदि हां, तो इस संबंध में सरकार क्या कार्य-वाही कर रही है ? Control policy Steel

### DELHI HOME GUARDS

204. SHRI SURAJ PRASAD: Will the Minister of HOME AFFAIRS,/18 Hall be pleased to state:

(a) whether it is a fact that the Delhi Home Guards have not so far been paid their dues on the 26th January, 1970;

(b) whether it is also a fact that no arrangements are made by Government for providing food and refreshments to these Home Guards when they are on duty on the same date; and

to Questions

(c) if so, the action being taken by Government in this regard?]

उप-गृह मंत्री (श्री फखरुदीन मोहसिन) : (क) जी हां, श्रीमन ! पुलिस महा निरीक्षक, दिल्ली की प्रार्थना पर गणतन्त्र दिवस. 1970 के अवसर पर कानन व व्यवस्था बनाये रखने में पुलिस की सहायता के लिए 24 और 26 जनवरी, 1970 को गृह रक्षकों को इयटी पर बलाया गया था। मांग करने वाले विभाग ग्रयांत दिल्ली पुलिस विभाग को इसके लिये बुलावा भत्ता देना है। वह विभाग अब कमान्डैन्ट जनरल, होम गार्डस् दिल्ली को प्रपेक्षित धनराणि सौंपने के लिए सहमत हो गया है, और आशा है कि इन यह रक्षकों को देय राणि का भगतान भी घ ही कर दिया जायेगा।

(ख) और (ग) अब गृह रक्षकों को इयुटी के लिए बुलाया जाता है तो उन्हें 3 ६० प्रतिदिन के हिसाब से इयटी भत्ता दिया जाता है। इस राणि में खाना/ जल-पान का ब्यय जामिल है। किन्तु जब गह रक्षकों का गणतन्त्र दिवस परेड जैसी श्रमसाध्य इयटी पर बलाया जाता है तो उन्हें गृह रक्षक कल्याण निधि से जलपान दिया जाता है और यह उन्हें गणतन्त्र दिवस 1970 के धवसर पर भी दिवा गया था।

## t[THE DEPUTY MINISTER IN THE

MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir. On a request from the Inspector General of Police, Delhi, Home Guards were called out for duty on the 24th and 26th January 1970 to assist the police in the maintenance of law and order on the occasion of the Republic Day, 1970. The borrowing Department, i.e., Delhi Police Department, has to pay the call out allowance. That Department has now agreed to place the requisite funds at the disposal of the Commandant General Home Guards, Delhi, and it is expected that the dues of these Home Guards will be paid to them shortly.

t[ ] English translation.

(b) and (c) When Home Guards are called out for duty, they are paid a duty allowance of Rs. 3.00 per day. This amount includes messing/refreshment charges

However, when Home Guards are called out for strenuous duty such as the Republic Day Parade, refereshment is given to them from the Home Guards Welfare Fund and it was given to them on the occasion of the Republic Day 1970 also.]

# ATOMIC POWER STATION IN WESTERN REGION

- 205. SHR1. PRANAB KUMAR MUKHERJEE: Will the Minister of ATOMIC ENERGY, Territory and the pleased to state:
- (a) whether it is a fact that Government have decided to set up another atomic Power Station along with a super thermal Power Station in the western region; and
  - (b) if so, the details thereof?

THE PRIME MINISTER, and (SHRIMATI INDIRA GANDHI): (a) and (b) The Government is examining the possibility of setting up atomic power stations in the Northern, Western and Southern Electricity Regions. A Site Selection Committee has been appointed to select suitable sites for the purpose. The exact location of future atomic power stations can be decided only after the report of the Committee is received and considered by the Government.

### RESTRICTIONS ON INDIAN NATIONALS TO VISIT LACCADIVE ISLANDS

206. SHRI B. V. ABDULLA KOYA: Will the Minister of HOME AFFAIRS/

- (a) whether there is any restriction for the Indian Nationals living in the mainland to visit Laccadive islands; and
- (b) if so, the details thereof, and the rea- I sons therefor?

THE MINISTER OF STATE IN THE

MINISTRY OF HOME AFFAIRS, मंत्रालय में राज्य मंत्री (SHRIK. C. PANT): (a) and (b) Under the Laccadive, Minicoy and Amindivi Islands (Restrictions on Entry and Residence) Rules, 1967, no person who is not a native of the Union Territory of Laccadive, Minicoy and Amindivi Islands can enter or reside in the islands except under and in accordance with a permit issued under these rules. These rules were framed under Section 9 of the Laccadive, Minicoy Amindivi Islands (Laws) Regulation, 1965, which provides for framing of rules imposing reasonable restrictions on the right of any person who is not a native of the islands to reside in or visit the islands, in the interest of the general public or for the protection of the interests of any Scheduled Tribe. The inhabitants of the territory are classified as Scheduled Tribes.

### T.V. CENTRES IN THE COUNTRY

207. SHRI B. V. ABDULLA KOYA: Will the Minister of INFORM ATION AND BROADCASTING,

the progress so far made in regard to the setting up of five TV Centres in the country

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (CHRIMATI NANDINI SATPATHY1: A statement is laid on the Table of the Rajya Sabha.

### STATEMENT

The position in respect of the various TV Stations is indicated below:

- (i) Srinagar.—The road leading to the transmitter site has been completed. Work on the construction of studio and transmitter building is in progress. Equipment required for the project has been ordered but has not been received.
- (ii) *BombayjPoona.*—Work on the studio buildings and transmitters mast is in progress. Site for Poona relay Station